



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/174/IB/2018
PETITION NUMBER : CP/628/IB/2017
NAME OF THE TRANSFEROR : LEELAMMA & 2
NAME OF THE TRANSFERRE : ROYAL SPLENDOUR DEVELOPERS PVT LTD & 3
UNDER SECTION : 60

S.No.	Name (in Capital)	Represented by	Signature
1)	P. KARIKALAN FOR NVC & ASSOCIATES.	Counsel for the 3 rd Respondent. Dharmamuni Swamy.	
2)	ANINASH KRISHNAN KAVI	Counsel for Applicant	 Aninash Krishnan Kavi

ORDER

Counsel for Applicant present. Counsel for R3 present. Both counsels prayed time for filing written submissions. At request of both sides, time is enlarged. **Put up on 10.08.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)